

primary health infrastructure under the under the social safety net programme;

- (b) if so, the details thereof;
- (c) how many such districts are located in Bihar with details thereof; and
- (d) details of the different programmes which Government propose to launch in these districts?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) Under the Social Safety Net Scheme in 90 identified demographically weak districts five PHCs from each district have been provided Rs. 10.00 lakh each for the following facilities;

- i) an operation theater
- ii) an observation ward with six beds
- iii) a labour room
- iv) a generator
- v) a water pump
- vi) an ambulance, if not already available
- vii) Promotion of Information, Education and Communication

(c) In Bihar, five demographically weak districts have been identified for strengthening.

The Names of the districts are as under: i) Nawada ii) Saharsa iii) Samastipur iv) Katihar v) Gaya

(d) In addition to immunisation of infants, provision of maternal and child health care, postmortum services, training of medical and para medical staff, services for family planning methods and information, education and communication, Government has also launched the process of decentralised participative planning in the implementation of the target free approach for method specific contraception.

Rise in Prices of Coking, Non-Coking and Medium Grade Coal

2679. SHRI MD. SALIM: Will the Minister of FINANCE be pleased to state: the reaction of the Finance Minister on the rise of prices of coking, non-coking and medium grade coals which will further trigger inflationary pressure in the economy?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): The wholesale price of coal mining sub-group has registered an annual increase of 20.1% consequent to the revisions effected in the price of deregulated categories such as coking coal used in steel plants and ABC grades of medium grade coals. The power grade coal continues to be regulated and its price has not been changed for the last two years. The overall contribution to annual inflation, consequent to the price increase in deregulated coal categories, is less than 5% and is, therefore, within a tolerable range.

Grant of Matching Assistance to the States for Developing Infrastructural Facilities for Judiciary

2680. SHRI SANJAY NIRUPAM: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is a provision for grant of matching assistance to the States for developing infrastructural facilities of capital nature for the judiciary under a Central Sponsored Scheme;

(b) if so, the grants released to States, State-wise during last three years, year-wise;

(c) whether it is also a fact that Government are not honouring its scheme and not granting requisite matching finance to Maharashtra though the State has been making budget provision for the scheme, if so, the reasons for ignoring State Government's representations from time to time: and

(d) what matching grant provision Government have kept for Maharashtra tor 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) and (c) The Centrally Sponsored Scheme tor the development of infrastructural facilities for the Judiciary was introduced from 1993-94, it aims at supplementing the efforts of the State Governments and is confined to construction of Court Buildings and residences for the Judges. The amount received from the Planning Commission is allocated to the different

States-UTs on the basis of the criterion laid down for this purpose by the Planning Commission, which constitutes the ceiling for the allocation of Central funds to a particular State. One of the main criteria of the scheme is that the State Government must come forward with a matching share to the amount allocated by the Central Government.

(b) A Statement is attached (*See below*).

(d) An amount of Rs. 323.99 lakhs has' been tentatively allocated to Maharashtra State for 1996-97.

Statement

Amount Released to State Governments Under the Centrall Sponsored Scheme

(Rs. in Lakhs)

S1. Name of the State No	1993-94	1994-95	1995-96	Total
1. Andhra Pradesh	221.20	439.98	369.40	1030.58
Arunachal Pradesh	20.00	14.00	34.00	68.00
3. Assam	79.80	156.89	153.52	390.21
4. Bihar	174.90	147.00	334.79	656.69
5. Goa	20.00	34.00	34.00	88.00
6. Gujarat	100.80	197.45	193.28	491.53
7. Haryana	47.90	94.14	92.21	234.25
8. Himachal Pradesh	20.00	34.00	71.50	125.50
9. Jammu & Kashmir	20.00	34.00	71.50	125.50
10. Karnataka	146.70	286.72	304.23	737.65
11. Kerala	94.90	140.00	186.98	421.88
12. Madhya Pradesh	179.90	351.67	344.24	875.98
13. Maharashtra	193.80	377.35	369.41	940.56
14. Mizoram	20.00	34.00	34.00	88.00
15. Manipur	20.00	34.00	34.00	88.00
16. Meghalaya	20.00	17.00	Nil	37.00
17. Nagaland	20.00	17.00	71.50	108.50
18. Orissa	114.80	224.30	219.50	558.60
19. Punjab	50.90	100.87	98.74	250.51
20. Rajasthan	138.70	270.90	265.32	674.92
21. Sikkim	20.00	Nil	71.50	91.50
22. Tamil Nadu	193.60	379.45	371.51	944.56
23. Tripura	20.00	34.00	34.00	88.00
24. West Bengal	288.60	243.00	Nil	531.60
25. Uttar Pradesh	430.50	841.28	892.87	2164.65